

various private, public, social, semi-Government and Government agencies from Gujarat have been received by Central Government during 1 February, 1980 to 30 August, 1982 for the development of rural areas of various places in the districts of Bulsar, Surat, Vadopara, Ahmedabad and South Gujarat ;

(b) if so, the details thereof ;

(c) the action taken by Centre on each ; and

(d) what types of assistance in kind and cash has been given by Government during 1 February, 1980 to 31 August 1982 and how much is likely to be given during 31 December, 1982 to 31 December, 1983 ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) to (d). The proposals received from the Government of Gujarat relating to the major programmes of the Ministry viz. IRDP, NREP, DPAP/DDP, etc. have been dealt with in accordance with the approved guidelines issued by the Central Government. During the year 1980-81 and 1981-82, Central assistance released to the Government of Gujarat under IRDP, NREP and DPAP/DDP was Rs. 466.87 lakhs & Rs. 508.79 lakhs, Rs. 714.90 lakhs and Rs. 560.00 lakhs and Rs. 260.22 lakhs and Rs. 305.18 lakhs respectively. Under the existing instructions for these schemes 50% of the funds are contributed by the Central Government and the remaining 50% by the State Governments. Details relating to schemes of the development of various places at the village, block and district level are not maintained in the Central Government.

Memorandum from Kolhapur Sahakari Majur and Hamal Santhal Ltd. Kolhapur

2320. SHRI J. S. PATIL Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Warehousing Corporation, Bombay and New Delhi have received a memorandum dated 7 September, 1981 from Kolhapur Sahakari Majur and Hamal Santhal Ltd., Kolhapur;

(b) if so, what were the demands made in the said memorandum;

(c) what action Government have taken in connection with each of the demand; and

(d) if not, the specific reasons for not taking action on the part of Government?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) Yes, Sir.

(b) The difficulties mentioned in the letter dated 7-9-1981 of Kolhapur Sahakari Majur and Hamal Santhla Ltd., Kolhapur are about the inadequacy of facilities provided at Kolhapur railway yard such as inadequacy of platforms to cope with the arrivals, inadequacy of tarpaulins, compulsion to unload the jumbo rakes within a prescribed time limit and incurrence of demurrage/wharfage by the Sanstha as a result.

(c) and (d). The matter has been taken up by the Central Warehousing Corporation and the Food Corporation of India with the appropriate Railway authorities.

Asiad Officials on Foreign Visits

2321. SHRI SANAT KUMAR MANDAL: Will the Minister of SPORTS be pleased to state the particulars of officials who had earlier been sent to foreign countries for undertaking such studies and the total expenditure incurred thereon both in Indian and foreign currency?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): The information is being collected and will be laid on the Table of the Sabha.

Regarding purchase of Shoes for various Government Departments

2322. SHRI SANAT KUMAR MANDAL: Will the Minister of SUPPLY be pleased to state:

(a) the manner in which purchase of shoes for various Government Departments including the Defence Services is made from the organised sector like Bata;

(b) the total amount of purchase made from the organised sector during 1981-82 company-wise and that anticipated during the current year; and

(c) whether any purchase are made by Government from the Small Sector or the products of Small Sector are concerned by these manufacturers who ultimately pass on these under their own brand name?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH):

(a) Purchase of Shoes/Boots for various Government Departments is made through open tenders against which both SSI Units and organised sector compete. Civil requirements of Leather Boots are purchased exclusively from SSI Units.

(b) Total Purchase made from the Large Scale Industries (Organised Sector) during 1981-82 are detailed as under :—

| | Bata India Rs. | National Engg. Rs. |
|--------------|-------------------|--------------------------|
| Canvas Shoes | 2,70,10,492.00 | — |
| Jungle Boots | 28,39,461.00 | 50,47,000.00 |
| | 2,98,49,953.00 | 50,47,000.00 |

Anticipated Purchase from the Organised Sector during the current financial Year 1982-83 cannot be visualised at this stage as both Organised Sector and SSI Units quote in competition.

(c) Leather Boots for Civil Requirements are purchased exclusively from the Small Scale Sector. Purchases of Canvas Shoes and Jungle Boots are also made from the Small Scale Sector quoting in competition with the organised Sector Units against open tenders. Department is not aware whether products of Small Sector Units are cornered by the big manufacturers to be sold under their own brand names.

Use of Plastic Pipes for Carrying Irrigation Water

2323. SHRI B. V. DESAI :

SHRI JAGDISH TYTLER:

Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that the technique of water management through canal system may soon be revolutionised with the use of plastic pipes for carrying irrigation water to distant places ;

(b) whether it is also a fact that the plastic pipes could be used particularly in areas where losses would be heavy due to excessive seepage ;

(c) whether it is also a fact that the use of plastic pipes in agriculture was suggested by the Seminar on use of plastics for lining of conveyance system in irrigated agriculture held in New Delhi on September, 20 ; and

(d) if so, the suggestions made during this seminar held in this regard and to what extent Government have agreed to implement these suggestions ?